

**Central Administrative Tribunal
Madras Bench**

OA/310/000228/2016 (&) OA/310/01769/2015

Dated Thursday the 15th day of November Two Thousand Eighteen

P R E S E N T

**Hon'ble Mr. P.Madhavan, Member(J)
&
Hon'ble Mr.T.Jacob, Member(A)**

1. D.Vijayasarithi .. Applicant in OA 228/2016
2. J.Vinoth Kumar
3. S.Vengadesan
4. D.Saravanan
5. S.Murugaiyan .. Applicants in OA 1769/2015

By Advocate **M/s.V.M.Venkataramana**

Vs.

1. Union Territory of Puducherry,
Govt. of Puducherry,
rep by Chief Secretary,
O/o the Chief Secretariat,
Puducherry.
2. Union Territory of Puducherry,
The Department of Personnel & Administrative
Reforms (Personnel Wing),
rep by its Under Secretary to Government,
Puducherry. .. Respondents

By Advocate **Mr.R.Syed Mustafa**

ORAL ORDER

[Pronounced by Hon'ble Mr.P.Madhavan, Member(J)]

No representation for the applicants. Counsel for the respondents represented through junior counsel. It was noted on the last hearing on 13.11.2018 that the applicants had remained unrepresented on several hearings. It was also submitted by the counsel for the respondents on 13.11.2018 that the reply is ready but it could not be served on the applicants. Accordingly the matters were posted under the caption 'For dismissal' today.

2. As there is no representation for the applicants today also, it is clear that the applicants are not interested in prosecuting these cases. Accordingly, the OAs are dismissed for non-prosecution.

(T.Jacob)
Member(A)

15.11.2018

(P.Madhavan)
Member(J)

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